

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2219
TO BE ANSWERED ON 24th DECEMBER,2018

GRANT OF 'MOST FAVOURED NATION' STATUS

2219. SHRI ABHIJIT MUKHERJEE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of Nations to which India has granted the status of 'Most Favoured Nation' (MFN) in trade of commodities; and
- (b) the details of benefits given by India to those countries which have been granted the MFN Status?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) &(b) Article 1 of General Agreement on Tariffs and Trade (GATT) 1994 ensures that Most Favoured Nation (MFN) status is accorded by each country to all 164 WTO member countries equally. The Article provides that members should not discriminate between their trading partners in terms of customs duties, other charges and methods of levying the same in connection with import/ export of commodities. In accordance with this principle, India has granted MFN status to all WTO member countries.
